

13 cities in fast track round in May, 2016 and 27 cities in Round 2 in September, 2016) have been selected for development as Smart Cities under the Mission. The implementation of the Smart Cities Mission at city level is done by a Special Purpose Vehicle (SPV). At present 20 Smart Cities, selected in Round 1, are converting their plans to projects and have identified 612 projects amounting to ₹ 34,205.37 crore. Out of these, 7 projects have been completed, works in 28 projects (amounting of ₹ 1,854.70 crore) have started and the remaining projects are at various stages of implementation.

(e) and (f) In terms of Smart Cities Mission Statement and Guidelines, the Smart Cities Mission will cover 100 cities and its duration will be five years *i.e.* from Financial Year 2015-16 to Financial Year 2019-20.

Reconstruction work in Kidwai Nagar, Sarojini Nagar, etc.

†3347. CH. SUKHRAM SINGH YADAV :
SHRI VISHAMBHAR PRASAD NISHAD :
SHRIMATI CHHAYA VERMA :

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government servants in Delhi have been served notices to vacate the allotted houses/flats so that the reconstruction work in Kidwai Nagar, Sarojini Nagar and in many other colonies can be carried out;

(b) if so, the type of allotments for which notices have been issued to vacate them the time-limit for the same;

(c) whether the allottees of these houses have been adjusted by providing another houses else where, before evacuation; and

(d) whether any difficulties are being faced by the people residing in these flats due to notice issued to them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAOINDERJIT SINGH): (a) Yes Sir. All the allottees of Kidwai Nagar (East) have been evacuated and the NBCC has already started re-development of the area. Notices have been issued to the allottees of Nauroji Nagar, Mohammadpur, Netaji Nagar (Type-IV) and Thyagraj Nagar for allotment of alternate accommodation.

(b) Details are given in the Statement (*See below*).

(c) Yes, Sir. The Allotment to Type-I to Type-IV as per Seniority List has been freezed in Delhi region from September, 2016 onwards. The resultant vacancies are being offered for allotment under "Compulsory Shifting" Pool to allottees of 07 Colonies proposed for redevelopment through Automated System of Allotment (ASA).

†Original notice of the question was received in Hindi.

(d) Some of the allottees have approached Directorate of Estates with the difficulties like education of children, medical condition of family members, etc.

Statement

Details of notices issued

Sl. No.	Locality identified for Redevelopment	Type	No. of Notices issued	Time Limit
1.	Nauroji Nagar	III	151	October-December, 2016
		II	408	October-December, 2016
2.	Mohammadpur	I	45	October-December, 2016
3.	Netaji Nagar	IV	96	November, 2016 to January, 2017
4.	Thyagraj Nagar	I	60	December, 2016 to February, 2017

Exclusive zones for street vendors in each city

3348. PROF. M. V. RAJEEV GOWDA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that Government aims to provide for exclusive zones for street vendors in each city;

(b) if so, the details of the plan in this regard; and

(c) the estimate of funds required for the proposed plan?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) to (c) In order to protect the rights of urban street vendors and to regulate street vending activities, the Ministry of Housing and Urban Poverty Alleviation has enacted an Act namely "The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014. The Act *inter-alia*, provides for preparation of plan including determination of vending zones as restriction-free-vending zones, restricted vending zones and no-vending zones by the Urban Local Bodies/Local authorities based on local condition in their respective jurisdiction. The provisions of the Act are implemented through State agencies.

The Ministry of Housing and Urban Poverty Alleviation has also been implementing Centrally Sponsored Scheme *i.e.* Deendayal Antyodaya Yojana-National Urban Livelihoods